

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th November, 2014

HC.VII-174/2014/ 7561 /A. Those Officers of the Assam Judicial Service, who are transferred and posted by High Court Notification No. HC.VII-04/2014/ 7510 -7547/A dated 15.11.2014, are directed to hand over charge of their Court and Offices after the Lok Adalat to be held on 06.12.2014.

By order,

Sd/- Sanjay Hazarika

JOINT REGISTRAR (VIGILANCE)

Dated 19.11.2014

Memo No.HC.VII-174/2014/ 7562 - 7587 /A.

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The District and Sessions Judge, _____
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. Shri Satya Nath Sarma, Addl. District and Sessions Judge, Fast Track Court, Cachar, Silchar.
7. Shri Rockta Lal Das, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon.
8. Shri Manwar Ali, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur.
9. Shri Amir Uddin Ahmed, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati.
10. Shri Chandan Das, Chief Judicial Magistrate, Darrang, Mangaldoi.
11. Smti Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Morigaon.
12. Shri Surajit Kumar Dhar, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar.
13. The Chief Judicial Magistrate, _____
14. Shri Thaneswar Kalita, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
15. Shri Jogeswar Bora, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
16. Shri Lohit Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
17. Shri Kaushik Hazarika, Addl. Chief Judicial Magistrate, Cachar, Silchar
18. Shri Chandranshu Chaturvedy, Addl. Chief Judicial Magistrate, Sivasagar
19. Smti Farhana Sultana, Addl. Chief Judicial Magistrate, Karimganj
20. The Joint Registrar (_____), Gauhati High Court, Guwahati
21. The Deputy Registrar (_____), Gauhati High Court, Guwahati
22. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
23. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
24. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
25. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


19/11/14
JOINT REGISTRAR (VIGILANCE)

19/11/2014